

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 105 OF 2016 IN
DFR NO. 1385 OF 2015**

Dated: 16th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

M/s. Ramnik Power & Alloys Pvt. Ltd. ...Appellant(s)

Versus

**Madhya Pradesh State Electricity Regulatory
Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. Manoj Dubey for R.2

ORDER

**IA NO. 105 OF 2016
(Appl. for condonation of delay)**

Learned counsel for Respondent No.2 seeks three weeks time to file reply. He may file the same on or before 06.04.2016 after serving copy on the other side.

List the matter on **21.04.2016.**

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**